

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 485/2018

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SANJU

Respondent(s)

Date : 27-08-2021 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
[IN CHAMBERS]

For Appellant(s) Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Office report reveals that compliance report has been received from the Additional Sessions Judge, Court No.4, Mathura dated 22.07.2021.

Learned counsel for the State wants to go through the said Report.

List the matter next week.

(NEETA SAPRA)
COURT MASTER

(DIPTI KHURANA)
COURT MASTER